

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 100(ND)/2015  
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. PTC Energy Ltd.  
V/s.  
R.S. India Wind Energy Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. ARUN KATPALIA	Sr. Adv.	}	}
2.	MR. MAYANK MISHRA	Adv.	} Petitioner	} Sidhanth
3.	MR. SIDHARTH SETHI	Adv.		


**ORDER**

Respondent have filed a detailed supplementary affidavit dated 18<sup>th</sup> July 2016 running into 383 pages. A copy thereof has been furnished to the learned counsel for the non applicant-petitioner on 19<sup>th</sup> July 2016.

P.T.O.

Learned counsel for non applicant petitioner request for some time to file reply to the supplementary affidavit. Let the reply be filed within one week with a copy in advance to the counsel for applicant-respondent. Rejoinder if any be filed within a weeks time.

2. List for further arguments on 7<sup>th</sup> September 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

10.08.2016  
(A.K. Arora)